NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/130/ (IB)/2017

NAME OF THE PETITIONER(S)

: N. NAGARAJAN

NAME OF THE RESPONDENT(S)

: AUROMIRA BIOPOWER INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRIRIOM

Z. B. Dhanaray

RESPONDENT

<u>ORDER</u>

Counsels for both the parties are present. Counsel for Respondent submitted that holding Company of the Respondent is under insolvency process. At request, for making submission by both the Counsels, time is extended. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk